

श्री प्रकाशवीर शास्त्री : मैं यह जानना चाहता हूँ कि वे कितना और आगे आ गए हैं ?

श्री जवाहरलाल नेहरू : वे वहाँ पर पहले हो—सितम्बर से—कायम थे ।

श्री राम सेवक यादव : मैं यह जानना चाहता हूँ कि चीनियों के द्वारा जो घुसपैठ हुई, उस की इत्तिला भारत सरकार को उसी समय हुई, या बाद में और अगर उसी समय हुई, तो भारत सरकार की तरफ से उस समय क्या तात्कालिक कार्यवाही की गई ।

श्री जवाहरलाल नेहरू : इस बारे में तो बहुत पोथियाँ यहाँ रखी गई हैं खतोबकिताबत की कि कब मालूम हुआ, कब कहा, कब जवाब आया मालूम नहीं कि माननीय सदस्य पहले की बात कह रहे हैं या सितम्बर के बाद की ।

श्री राम सेवक यादव : इस प्रश्न में जो दिया गया है, मेरा प्रश्न उस से सम्बन्धित है ।

अध्यक्ष महोदय : माननीय सदस्य यह जानना चाहते हैं कि जो फ्रेंच चाइनीज इन्ट्रूजन हुआ है, उस का इल्म सरकार को कब हुआ और जब हुआ, उसी समय कोई कार्यवाही की गई या नहीं ।

श्री जवाहरलाल नेहरू : मैं ने अभी कहा है कि लद्दाख के डीमिलिटराइज्ज जोन में पहले जो उन की जगहें थीं, वे वहाँ पर कायम हैं । उन का कोई नया आने का सवाल हीं हुआ, क्योंकि उन्होंने ने अक्टूबर की लड़ाई में हमारी जो दो चार जगहें वहाँ पर थीं, उन को हटा दिया था । अब व अपनी जगह कायम है और कायम थे । इस के अलावा मेरा ख्याल है कि उसी साढ़े बारह मील के जोन में उन्होंने ने अपने कुछ नये सविल पोस्ट्स बनाये हैं । उस के बारे में जो एतराज , जो प्रोटैस्ट, हमारी तरफ से हुआ, उस को माननीय सदस्य

उस किताब में देख लें, जो कि सदन की मेज पर रखी गई है ।

श्री राम सेवक यादव : जब वे बढ़ रहे थे, तो उसी समय भारत सरकार को उस की जानकारी हुई, या बाद को हुई ?

श्री जवाहरलाल नेहरू : उस की जानकारी कुछ बाद को होती है, क्योंकि हमारे जांच करने वाले वहाँ जा कर कोई टहलते नहीं हैं ।

श्री रामेश्वरानन्द : अनेक बार चीनियों ने घुसपैठ की है और अनेक बार हम ने उन को विरोध पत्र भेजे हैं । मैं माननीय मंत्री जी से यह जानना चाहता हूँ कि जब विरोधपत्रों का कोई प्रभाव नहीं होता है, तो क्या सरकार उन की इस प्रकार की घुसपैठ को रोकने के लिये कोई ठोस कदम उठाने की कभी सोचती भी है या नहीं ।

अध्यक्ष महोदय : यही सवाल पहले किया गया था और उस का जवाब भी आ चुका है । शायद माननीय सदस्य का ध्यान इस तरफ नहीं था । इस सूरत में कैसे दूसरी बार इस की इजाजत दे दूँ ।

श्री रामेश्वरानन्द : मेरे सामने तो यह सवाल आया नहीं । अगर मेरे सामने आ जाता, तो मैं क्यों पूछता ?

Hostile Nagas

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- *276. { **Shri Raghunath Singh:**
Shri D. C. Sharma:
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shrimati Savitri Nigam:
Shri P. K. Deo:
Shri Maheswar Naik:
Shri Swell:

Will the **Prime Minister** be pleased to state:

(a) whether the Nagaland Interim Body unanimously passed a resolution to the effect that those hostile Nagas who would surrender between:

1st July, and 31st August, 1963 will be given benefit of general amnesty;

(b) the main features of the resolution; and

(c) the reaction of Government thereto?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir.

(b) (i) Every village in Nagaland should be given a chance to make a decision, village-wise, to restore peace and normalcy within their jurisdiction by bringing underground persons back to their respective villages within a specified period.

(ii) A general amnesty should be declared from 1st July 1963 to 31st August, 1963.

(iii) Those underground people who will avail themselves of the opportunity offered by the general amnesty, should be given effective rehabilitation and resettlement by the Nagaland Government.

(iv) If the situation did not improve, the villages should be remodelled into fairly big centres to protect the villagers from harassment by the hostiles.

(c) The amnesty proposal was approved by the Government of India.

श्री रघुनाथ सिंह : मैं यह जानता हूँ कि इसका अमर अब तक क्या हुआ है और कितने विद्रोही नागाओं ने अब तक सरेंडर किया है ।

श्री दिनेश सिंह : अभी तक १६४ विद्रोही नागाओं ने अपने को सरेंडर किया है ।

Shri Swell: With relation to this amnesty and the manner of dealing with hostile Nagas who, according to the Nagaland Executive Councillor have now established contact with Peking, may I know whether it is a fact that one Loknath Pahwa from

here, who claims himself to be a special emissary of the Prime Minister, was sent to Nagaland with special permission, and this man after tramping up and down Nagaland has come here with a number of Nagas and has met the Foreign Secretary and is reported to have met the Prime Minister with a charge-sheet against the Shilu Ao's Government and whether this indicates lack of confidence on the part of the Prime Minister in the Shilu Ao's Government?

Shri Tyagi: Sir, I rise to a point of order. The question is full of insinuations against a State Government.

Shri Swell: I am asking for information. Shri Tyagi has always a habit of crossing the tribal people whenever they ask any question.

Mr. Speaker: The factual part of the question may be answered.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): It is not correct to say that anyone was sent on a special mission. This gentleman had been asking us to be allowed to go there for a long time past, and ultimately we referred it to the Governor, I think, and the Governor agreed. So we allowed him to go there. When he went there he did not function, according to our thinking, as he should have done, and he carried on some kind of a propaganda against the present government of Nagaland—Mr. Shilu Ao's Government. There is no question of our sending him there to do it. In fact, when we knew of this we told the Governor to send him back and tell him that he cannot go there again.

Shri D. C. Sharma: It is said that the hard core of the hostile Nagas remained as steadfast as before. May I know what is the numerical strength of this hard core and whether any further efforts are being made to break up this hard core?

Shri Dinesh Singh: The reference to hard core meant the basic leadership

among the hostiles. This amnesty was one way of breaking it up. We are making other efforts in the sense of strengthening the security forces to break it up.

Shri P. C. Borooah: May I know whether the latest reports indicate that the response has not been very encouraging and that the hostiles have already been able to establish successful contact with the Chinese and Pakistanis to carry out their hostile activities?

Shri Dinesh Singh: It is true that it has not been as successful as we had expected that it would be.

Shri P. C. Borooah: What about their contact with Chinese and Pakistanis?

Shri Dinesh Singh: It has been answered in this House several times that some Nagas crossed over to Pakistan and they have come back. One of the Councillors has also mentioned that they are in contact with the Chinese.

Shrimati Savitri Nigam: May I know the number of hostile Nagas who have surrendered and who have been partially or fully rehabilitated, because their rehabilitation would create confidence in others too?

Shri Dinesh Singh: Out of the 164 who have surrendered, all of them have been rehabilitated.

Shri Basumatari: What is the number of Naga hostiles who have surrendered?

Mr. Speaker: That has been given. The number is 164.

Shri Basumatari: May I also know how many more are likely to surrender?

Mr. Speaker: How can he say that?

Shri P. K. Deo: May I know if the law and order situation has improved or deteriorated since the inauguration of Nagaland?

935 (Ai) LSD—2.

Shri Dinesh Singh: I would say that it has improved.

Shri Hem Barua: May I know if the attention of Government has been drawn to a statement made by Im-long, the Naga Executive Councillor, to the effect that Dr. Hutton, a former Political Officer of Naga tribal area during the pre-independence days, has written to Dr. Verrier Elwin from London that the Chinese are willing to drop arms for the Naga hostiles and in fact a hostile leader, who is in London now, visited and stayed in Peking for six months; if so, whether Government suspect or have any information with them about any possible collusion of the Naga hostiles with Peking via London?

Mr. Speaker: By the time we reach the end of the question, we forget the beginning of it—I am referring to my own failing.

Shri Hem Barua: The Prime Minister has a very strong memory.

Shri Jawaharlal Nehru: Sometimes that difficulty is faced by us too.

We have seen a report of the long reference made by the hon. Member about what Mr. Im-long said, and we are enquiring further as to what background there is and the evidence in his possession. We have no direct evidence about it.

WRITTEN ANSWERS TO QUESTIONS

परिवहन नीति तथा समन्वय संबंधी समिति

*२७७. { श्री भक्त दर्शन :
श्री हरिश्चन्द्र माथुर :

क्या योजना मंत्री १६ मार्च, १९६३ के तारांकित प्रश्न संख्या ४४० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) श्री के० सी० नियोगी के सभा-पतित्व में बनाई गई परिवहन नीति तथा समन्वय सम्बन्धी समिति ने और आगे क्या प्रगति की है ;